

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE): (a) The increase in 1971-72 over 1970-71 is more than 60 per cent.

(b) U.S.S.R., U.S.A., Malaysia, U.K., Sudan, Kenya, Hungary, Kuwait, Fiji IS, Saudi Arabia, Bahrain IS are the major countries which are importing these preparations from India.

**Representation from Punjab Government for release of seized imported woollen Rags**

3672. SHRI JAGANNATH MISHRA: Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether Punjab Government have represented to the Centre for the release of seized imported woollen rags; and

(b) if so, the reasons given by the State?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE): (a) Yes, Sir

(b) The State Government felt that salvation of the woollen industry in Ludhiana lay in the release of the seized imported goods after imposition of normal Custom duty.

**Abnormal fall in export of handloom**

3673. SHRI JAGANNATH MISHRA: Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether the abnormal fall in the export handloom has been reported; and

(b) if so, the remedial measures proposed?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE): (a) No, Sir.

(b) Does not arise.

**Discussion with study group from Japan for Economic and Technical Aid to India**

3674. SHRI R. S. PANDEY: Will the Minister of FINANCE be pleased to state:

(a) whether a Study Group of the Japanese Government visited India recently and held discussion with the Government of India on economic and technical aid to India from Japan;

(b) if so, a resume of the issues discussed; and

(c) whether an agreement has been signed with Japan for economic aid to India?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN):

(a) and (b). A Japanese delegation led by the President and Representative Director of Toshiba Tungalay Co. Ltd. visited India during 31st October and 14th November, 1972 to study the climate for foreign investment and collaboration in India. The Team had discussions with officers in various Ministries of Govt. of India. They also met the Finance Minister and the Minister of Planning.

Clarifications sought by the team at various meetings mainly related to procedures and policy on industrial licensing, import control policy, financial participation, taxes on royalty and dividends, duration of the collaboration agreements, sharing of the technical know-how by more than one party, the development programme in the Fifth Five Year Plan etc. In the meetings with various Ministries and Planning Commission suitable clarifications were given on the above points. At a brief meeting with the Finance Minister the scope for economic cooperation in respect of major projects between Japan and India was broadly discussed.

(c) No, Sir. During the discussions the areas identified, where Japanese